

July 23, 2015

Monitoring of Foreign Investment under PIS in Indian Companies -Removal from Caution List - FII/RFPIs/NRI/PIOs : Bank of Baroda

The Reserve Bank of India has today notified that the aggregate share holdings by Foreign Institutional Investors (FIIs)/Registered Foreign Portfolios Investors (RFPIs)/Non Resident Indian (NRI)/Persons of Indian Origin (PIO) under Portfolio Investment Scheme in Bank of Baroda have gone below the prescribed threshold caution limit under the extant FDI policy. Hence, the restrictions placed on the purchase of shares of the above company are withdrawn with immediate effect. Equity shares of Bank of Baroda can now be purchased through primary market and stock exchanges.

Press Release : 2015-2016/203

Ajit Prasad Assistant General Manager